	Annexure – 3	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	
List of secured financial	creditors (other than financial creditors belonging to any class o	of creditors)
		(Amount in ₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of cre- ditor		ails of receive d		Details o	of claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d		Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	